

High Court of Karnataka,
Bengaluru,
Dated: 16th April 2021

NOTIFICATION NO. HCBB – 102 / 2021

1. The Division Bench of Hon'ble The Chief Justice and Hon'ble Mr.Justice Aravind Kumar will sit in Court Hall No. 1 at 4.00 PM on Saturday the 17th April 2021 and take up matters as shown in the cause list issued separately.
2. Hon'ble The Chief Justice will sit in Conference Hall at Principal Bench, Bengaluru and Hon'ble Mr.Justice Sachin Shankar Magadum will sit in Court Hall No.6 at Dharwad Bench at 2.30 PM on Saturday the 17th April 2021 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conference.
3. The Division Bench of Hon'ble The Chief Justice and Hon'ble Mr.Justice S.Vishwajith Shetty will sit in Court Hall No. 1 at 2.25 PM on Saturday the 17th April 2021 and take up matters as shown in the cause list issued separately.
4. The Division Bench of Hon'ble Mr.Justice B.Veerappa and Hon'ble Mr.Justice H.P.Sandesh will sit in Court Hall No. 7 at 2.30 PM on Saturday the 17th April 2021 and take up matters as shown in the cause list issued separately.
5. Hon'ble Mr.Justice G.Narendar will sit in Court Hall No. 8 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Hanchate Sanjeevkumar will sit in Court Hall No. 6 at Kalaburagi Bench at 2.30 PM on Saturday the 17th April 2021 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conference.
6. Hon'ble Mr.Justice N.K.Sudhindrarao will sit in Court Hall No. 4 at Dharwad Bench at 2.30 PM on Saturday the 17th April 2021 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conference.
7. Hon'ble Mr.Justice S.G.Pandit will sit in Court Hall No. 15 at Principal Bench, Bengaluru at 2.30 PM on Saturday the 17th April 2021 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conference.

8. Hon'ble Mr.Justice Ashok G. Nijagannavar will sit in Court Hall No. 19 at Principal Bench, Bengaluru at 2.30 PM on Saturday the 17th April 2021 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conference.
9. Hon'ble Mr.Justice M.Nagaprasanna will sit in Court Hall No. 3 at Kalaburagi Bench at 2.30 PM on Saturday the 17th April 2021 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conference.

After completion of the work by the Benches referred to at Sl.Nos.2, 3, 4 and 5 above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)